

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 211 OF 2016 &
IA NOS. 457, 458 & 521 OF 2016**

Dated: 24th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**H-Energy Pvt. Ltd.Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory BoardRespondent(s)**

Counsel for the Appellant(s) : Mr. Siladitya Chatterjee

Counsel for the Respondent(s) : Ms. Nikita Choukse in IA-521/16

Mr. Prashant Bezboruah
Mr. Rakesh Dewan

ORDER

As agreed by learned counsel for the parties, list the matter
on **05.05.2017 at 2.30 p.m.**

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Ranjana P. Desai)
Chairperson